NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 43/59/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

Name of the Company:

Smt. Abha Goenka & Ors

V/s.

CTM Syntex (India) Ltd. & Ors.

Section of the Companies Act:

Section 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Adv Amorta Padel Adv.

With Ce Padale Chaemics.

2. She Navin Pahna Le. Adv.

WITH NATACHA WITH

FOR

THAKKAR (PAHNA, AMV. ADV.

ORDER

Learned Advocate Ms. Amrita Patel with Learned PCS Ms. Palak Shastri i/b Learned PCS Ms. Shilpi Thappar present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

Appellant filed additional affidavit.

Respondent filed reply affidavit.

At request of appellant.

List the matter on 17.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 30th day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL